

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1883
TO BE ANSWERED ON 10th MARCH, 2021**

Reduction in domestic oil production

1883 Shri Sanjay Raut:

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) whether it is a fact that domestic oil production has been reduced during the last four years;
- (b) if so, the details thereof and the reasons therefor, and
- (c) the details of steps taken or proposed to be taken by Government to increase the domestic oil production in the country?

ANSWER

MINISTER IN THE MINISTRY OF PETROLEUM & NATURAL GAS

(SHRI DHARMENDRA PRADHAN)

(a) & (b): Production of domestic crude oil in the last four years is given below:

Year	2016-17	2017-18	2018-19	2019-20
Production of crude oil (in MMT)	36.01	35.68	34.20	32.17

Shortfall in production of domestic crude oil is due to natural decline and increase in water cut in matured fields, delay in completion of some projects in western offshore, unplanned shut downs of wells, platforms, pipelines and bandh and blockade in Assam region.

(c) Various long term and short term policy initiatives taken to increase production of domestic oil and gas are given below:-

1. Long Term Initiatives

- i. Policy for Relaxations, Extensions and Clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon discoveries, 2014.
- ii. Discovered Small Field Policy, 2015.
- iii. Hydrocarbon Exploration and Licensing Policy, 2016.

- iv. Policy for Extension of Production Sharing Contracts, 2016 and 2017.
- v. Policy for early monetization of Coal Bed Methane 2017
- vi. Setting up of National Data Repository, 2017.
- vii. Appraisal of Unappraised areas in Sedimentary Basins 2017
- viii. Re-assessment of Hydrocarbon Resources 2017
- ix. Policy framework to streamline the working of Production Sharing Contracts in Pre-NELP and NELP Blocks, 2018.
- x. Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas, 2018.
- xi. Policy framework for exploration and exploitation of Unconventional Hydrocarbons under existing Production Sharing Contracts, Coal Bed Methane contracts and Nomination fields, 2018.
- xii. Policy framework for Exploration and exploitation of Coal Bed Methane (CBM) from areas under Coal Mining Lease allotted to Coal India Limited (CIL) and its subsidiaries 2018
- xiii. Reforms in Hydrocarbon Exploration and Licensing Policy for enhancing domestic exploration and production of oil and gas 2019

2. Short term initiatives

- i. Early Monetization of Existing Discoveries.
- ii. Improving Recovery Factor through implementation of IOR and EOR techniques.
- iii. Revival of sick wells.
- iv. Infill Drilling of wells.
- v. Renewal of Facilities and other infrastructure.
- vi. Monetization of small and marginal discoveries in onshore through service contract and outsourcing.
- vii. Redevelopment of existing matured fields and development of new fields/marginal fields.
- viii. Induction of suitable technologies on selective fields
